

(a) whether there is any proposal before Government to start ancillary units around the Krishna-Godavari Basin area; and

(b) if so, the time by which these units will be set up ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) and (b). The setting up of hydrocarbon based units around the Krishna-Godavari basins would be considered at an appropriate time when commercial reserves of hydrocarbon are established in this basin.

Commencement of Commercial Production at Krishna-Godavari Basin

6391. SHRI VIJAYA KUMAR RAJU : Will the Minister of PETROLEUM be pleased to state :

(a) whether more funds have been allocated for the Bombay High and Assam for further exploration during this year's Budget;

(b) the reasons why the same amount has not been granted for the Krishna-Godavari Basin for further exploration work;

(c) whether the ONGC spokesmen has indicated in the newspapers that the commercial production at Krishna-Godavari Basin would start soon; and

(d) if so, the date by which the commercial production would start ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) Yes, Sir.

(b) The annual budget allocation for a basin is related to the physical programme of work such as exploratory surveys, exploratory drilling etc. to be undertaken during a year.

(c) and (d). The exact date of commencement of production of crude oil and gas from

the Krishna-Godavari Basin cannot be indicated at this stage.

Upgradation of Post Offices

6392. SHRI HARIHAR SOREN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government have taken steps for the upgradation of some Post Offices in the country;

(b) if so, the number of such Post Offices upgraded in the Sixth Five Year Plan period, year-wise in different States and Union Territories;

(c) the number of Post Offices upgraded in Keonjhar district of Orissa in the above Plan period; and

(d) the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) The required information is being collected and will be laid at the table of the House in due course.

(c) and (d). Five Branch Post Offices named below were upgraded in Keonjhar district of Orissa during the 6th Five Year Plan.

- (1) Kuntipal
- (2) Kesudurapal
- (3) Dhanurjaypur
- (4) Dhananjaypur
- (5) Machhagarh.

Decline in the Production of Essential Drugs in the Units of M/s. E. Merck (I) Ltd.

6393. SHRI DEBI GHOSAL : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether production of some essen-

tial drugs in the various units of M/s. E. Merck (I) Limited has declined during the past two years;

(b) if so, the details thereof;

(c) the reasons for decline in the production of essential drugs of this company;

(d) whether reduction in production has any nexus with the fixation of the price for such drugs under the Drugs (Price Control) Order, 1979; and

(e) the steps, if any, taken/proposed by Government ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) As reported by M/s. E Merck, there is no decline in production of essential bulk drugs, as can be seen from the following production data :

Year	Production
1982	20.3 Tons
1983	38.0 Tons
1984	55.1 Tons

(b) to (e). Do not arise.

**Central Investment in Industries
through State Agencies**

6394. SHRI BALASAHEB VIKHE PATIL : Will the Minister of INDUSTRY

AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have made any assessment of the Central Investment made through the State Agencies for spread of Small Scale/big industries in the backward areas of the country;

(b) if so, the State-wise details of the number of industries, those gone into production and the employment potential generated; and

(c) the board approaches of Government during the Seventh Plan period ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b). During the year 1984-85, an amount of Rs. 85.00 crores was reimbursed to the various State Governments under the Central Incentive Scheme to 19,133 industrial units. Details are given in the attached statement. Details about the employment generated are not maintained.

(c) An Inter-Ministerial Committee comprising representatives of the Ministry of Finance, the Planning Commission and the Ministry of Industry & Company Affairs (Department of Industrial Development) is being constituted to review the Central Incentive Scheme in its entirety.